

CO-872
29/7/21

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI

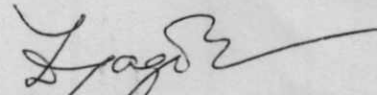
ORDER

Pursuant to the Transfer and Posting of the Judicial Officers and in partial modification of earlier orders, the following Committees of East District at Karkardooma Courts, Delhi are hereby re-constituted as under, with immediate effect:-

Sl. No.	Name of the Committee	Name of Judicial Officers
1	Speedy disposal of pending cases and Constitution of Arrears Committee at District Level	1. The Principal District & Sessions Judge, East/Chairperson 2. Sh. Sanjay Sharma-I, DJ (Commercial), East/Member 3. Sh. Arun Sukhija, ASJ-03, East/Member 4. Sh. Atul Krishna Agrawal, CMM, East/Member 5. Ms. Saumya Chauhan, SCJ-cum-RC, East/Member
2	Witness Protection Committee	1. The Principal District & Sessions Judge, East/Chairperson 2. The Deputy Commissioner of Police, East/Member 3. The Chief Prosecutor, East/Member
3	Purchase Committee	1. Sh. Kuldeep Narayan, ASJ-04, East/Chairperson 2. Sh. Balwinder Singh, ACJ-CCJ-ARC, East/Member 3. Ms. Shurti Chaudhary, MM (Mahila Court-01), East/Member 4. Ms. Renu Sharma, A.O.(J)/Administration Branch, East/Member
4	Staff Grievance Committee	1. Sh. Sanjeev Kumar Aggarwal, ASJ(Spl.FTC), East/Chairperson 2. Sh. Ajay Gupta, ASJ-05-cum-ASJ(Electricity), East/Member 3. Sh. Pankaj Arora, ACMM, East/Member 4. Sh. Balwinder Singh, ACJ-CCJ-ARC, East/Member 5. Sh. Shankar Dutt Masant, J.A./Vice President of District & Sessions Courts Employees Welfare Association, Delhi/Member
5	Arrear Committee	1. Sh. Sanjeev Kumar Aggarwal, ASJ(Spl.FTC), East/Chairperson 2. Sh. Raghbir Singh, ADJ-01, East/Member 3. Sh. Atul Krishna Agrawal, CMM, East/Member 4. Ms. Saumya Chauhan, SCJ-cum-RC East/Member 5. Sh. Balwinder Singh, ACJ-CCJ-ARC East/Member
6	Review Sub-Committee	1. Sh. Ajay Gupta, ASJ-05-cum-ASJ(Electricity), East/Chairperson 2. Sh. Vijay Kumar Jha, ADJ-02, East/Member 3. Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC), East/Member
7	Vigilance Committee	1. Sh. Kuldeep Narayan, ASJ-04, East/Chairperson 2. Sh. Vijay Kumar Jha, ADJ-02, East/Member 3. Sh. Atul Krishna Agrawal, CMM, East/Member
8	Internal Complaints Committee to examine the Complaints of Sexual Harassment Committee against the women employees	1. Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC), East/Chairperson 2. Sh. Balwinder Singh, ACJ-CCJ-ARC, East/Member Secretary 3. Ms. Anuja Saxena, Advocate/Mediator /Member 4. Ms. Rajeshwari, Sr. JA/Incharge, General Branch, East/Member 5. Ms. Pratibha Bhati, JA/R&I Section, East/Member

Note:

1. All the decisions taken by each Committee (not chaired by Principal District & Sessions Judge himself) shall be subject to the approval of the Principal District & Sessions Judge (East).
2. Any correspondence with the Hon'ble High Court of Delhi, New Delhi and Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.



(Deepak Jagotra)

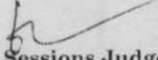
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

5330-40 /PD&SJ(East)/KKD/Delhi

Dated 28/7/2021

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
5. The Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The concerned Officials.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Administrative Officer (Judl./Incharge all the Branches, Karkardooma Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.
12. Guard File


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi